

[English]

Upgrading of Agartala Airport

2889. SHRIMATIBIBHU KUMARIDEVI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have any proposal of upgrading the Agartala airport to provide night landing facilities for big aircraft including Airbus A-320; and

(b) if so, the details thereof indicating the estimated expenditure involved therein, item-wise?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Agartala airport has been provided with full-fledged night landing facilities. The National Airports Authority has further plans to upgrade the existing facilities by including the following:-

(i) High Intensity Runway Lighting System at a cost of Rs. 3.48 lakhs.

(ii) Visual Approach Slope indicator System at a cost of Rs. 7.74 lakhs.

(iii) Simple Approach Lighting System with land at a cost of Rs. 9.62 lakhs.

[Translation]

Incoming Flights of Vayudoot at Palam Airport

2890. SHRI KESRI LAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the arrangements to provide information of incoming flights of Vayudoot at the arrival terminal of Palam Airport are satisfactory; and

(b) if not, the steps taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). The status of Vayudoot flights is announced at regular intervals on public address system, which is audible outside the arrival hall also.

[English]

Re-Introduction of Vayudoot Services in Arunachal Pradesh.

2891. SHRI LAETA UMBREY: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Vayudoot services have been stopped in Arunachal Pradesh since last two years;

(b) if so, the time by which these services are likely to be reintroduced in the State and the places thereof; and

(c) if not, reasons thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c). Because of shortage of aircraft and the heavy losses being incurred by Vayudoot, the restoration of all the services has not been found feasible at the present moment.

Harnessing of Wind Energy in Kerala

2892. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the progress made for setting up of